

In The Central Administrative Tribunal
ALLAHABAD BENCH

I : ORDER - SHEET I :

Application No.... 205 of 1993

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Orders of the Tribunal
	08.03.2000 Hon. Mr. S. Biswas, A.M. None for the applicant. Sh. P. Mathur for the respondents. List for final hearing on 29.03.2000. S O A.M. 29.3.2000 Hon. Mr. S. Biswas, A.M. The Counsel for the applicant is absent without any reason or leave. This is a case of 1993. The Counsel for the applicant was absent on previous dates also. The OA is dismissed for default. No Costs. S O A.M.

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